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| 1  | Stampede Capital Limited  | 22-Aug-19 | NOC received from NSE on January 17, 2020                   | Observation Letter & Complaints Report awaited from BSE  |
| 2  | Infibeam Avenues Limited  | 07-Oct-19 | Comments received on April 03, 2020                         | Under Process.   |
| 3  | Gufic Biosciences Limited   | 25-Oct-19 | November 26, 2019   | Observation letter awaited from exchange.                |
| 4  | Khatu Investment & Trading Co. Limited, New Look Investment (Bengal) Limited and Tower Investment & Trading Co. Limited | 29-Nov-19 | Reminder email sent on March 27, 2020 to CSE. Reply awaited | Clarification awaited from exchange.                     |
| 5  | Dhara Petrochemicals Pvt Ltd with Axel Polymers Limited   | 23-Dec-19 | Clarifications received on March 27, 2020.                  | Under Process.   |
| 6  | Lincoln Pharmaceuticals Limited   | 15-Jan-20 | Observation Letter and complaint report received from NSE   | Observation letter and Complaint report awaited from BSE |
| 7  | DCM Limited and DCM Engineering Limited   | 16-Jan-20 |   | Observation letter awaited from exchanges                |
| 8  | Schablona India Limited with Somany Ceramics Limited  | 03-Feb-20 | Clarification received from Company on March 20, 2020       | Under Process  |
| 9  | Pioneer Distilleries Limited and United Spirits Limited   | 10-Feb-20 | Observation letter received on April 01, 2020.              | Under Process.   |
| 10 | Godawari Power & Ispat Limited and Jagdamba Power and Alloys Limited  | 14-Feb-20 | March 05, 2020 Clarification received from Exchange.        | Under Process  |

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| 11 | Subex Limited  | 28-Feb-20 | Complaints Report received from NSE on March 19, 2020          | Under Process  |
| 12 | Composite scheme of amalgamation and arrangement between DEN Networks Ltd., Hathway cable and Datacom Ltd., TV18 Broadcast Ltd., Media18 Distribution Services Ltd., Web18 Digital Services Ltd., Digital18 Media Limited and Network18 Media & Investments Ltd. | 03-Mar-20 | March 22, 2020   | Observation Letter & Complaints Report awaited from BSE.       |
| 13 | Asian Hotels (East) Limited and Robust Hotels Pvt Ltd  | 13-Mar-20 |  | Observation Letter & Complaints Report awaited from BSE        |
| 14 | Cerebera Integrated Technologies Limited   | 17-Mar-20 | Observation letter and Complaint report awaited from Exchanges | Observation Letter and Complaint report awaited from Exchanges |

– As per SEBI Circular No. CFD/DIL3/CIR/2017/21 dated March 10, 2017, SEBI endeavors to provide its comments on the Draft Scheme to the stock exchanges within 30 days from the later of the following:

- (a) date of receipt of satisfactory reply on clarifications, if any sought from the listed entity by SEBI; or
- (b) date of receipt of reply from Independent Chartered Accountant, if sought